

Traffic Jagriti Abhiyan

†1797. DR. A. K. PATEL: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government are aware of the newsitem to the effect that Ahmedabad police have launched a "Traffic Jagriti Abhiyan", as published in the daily "Sambhav", Ahmedabad edition of 23rd August, 2000;

(b) if so, the details thereof;

(c) whether Government propose to direct other States to launch the said "Traffic Jagriti Abhiyan";

(d) if so, by when; and

(e) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI I. D. SWAMI): (a) and (b) According to information received from Government of Gujarat, Ahmedabad Traffic Police with the help of Mudra Advertising Agency have launched a traffic awareness campaign on 19.8.2000 with a seminar "On Road to a Better Ahmedabad". The Seminar was attended by Policy Makers, Law Enforcers, Experts coming from different cities and reputed institutions and prominent citizens. The campaign continued for almost 2 months and included the following, apart from the seminar.

1. 40 Hoardings in the city.
2. 300 Banners.
3. 150 Buse Panels.
4. Public contact programme on road. The most important feature of the campaign was public contact and counselling on road. Traffic Police have intercepted almost one lakh violaters on road in one week and given them counselling and useful leaflets rather than fining.
5. After the week was over Traffic Police continued counselling programme through institutions. Almost 700 Educational and other institutions and officers of the Department gave counselling and distributed leaflets.
6. During the whole programme Traffic Police distributed 9 kinds of leaflets, different kinds of stickers and other items like Licence Holders etc. Almost 10 lakh leaflets, 5 lakh stickers and 2 lakh licence holders have been distributed during the campaign.

†Original notice of the Question was received in Hindi.

(c) to (e) Police is a State subject as per the constitution of India. As such, it is primarily the responsibility of the State Governments to launch Traffic management programmes as per the situation prevailing in each State.

Naxalite affected areas in Madhya Pradesh and Chhattisgarh

†1798. SHRI DILIP SINGH JUDEV: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number and names of the naxalite affected districts in Madhya Pradesh and Chhattisgarh;

(b) the districts which have been declared as naxalite affected districts;

(c) the details of the assistance sought by the respective State Governments to check the naxalite activities in these districts; and

(d) the details of the assistance provided by Government and the achievements made?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI CHENNAMANENI VIDYA SAGAR RAO): (a) and (b) The following districts of the States of Chhattisgarh and Madhya Pradesh are considered to be severely affected at present due to left wing extremist activities:—

Chhattisgarh: Dantewada, Bastar, Kanker, Rajnandgaon and Keverdha.

Madhya Pradesh: Balaghat and Dindori.

(c) A proposal of Rs. 3.80 crores has been received from the State of Madhya Pradesh for reimbursement under the scheme of reimbursement of Security Related Expenditure incurred by the State during 1999- 2000.

(d) Under the Scheme of reimbursement of Security Related Expenditure, an amount of Rs. 5.00 crores was reimbursed to the Government of Madhya Pradesh during 1999-2000 for expenditure increased by them in this regard till 31.3.1999. Apart from this, the following funds have been released to the Government of Madhya Pradesh under the Scheme for Modernisation of State Police Forces:—

1997-98	Rs. 387.82 lakhs
1998-99	Rs. 437.82 lakhs
1999-2000	Rs. 846.36 lakhs
2000-2001	Rs. 396.36 lakhs

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